

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3235
TO BE ANSWERED ON 12.07.2019

SCHEMES TO PREVENT MALNUTRITION

+3235. SHRI JUGAL KISHORE SHARMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the names of schemes being implemented by the Government in Jammu and Kashmir to prevent rising incidence of malnutrition among women;
- (b) whether the Government has fixed accountability of anyone to ensure proper implementation of these schemes; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a): As per the information received, Government of Jammu & Kashmir is implementing the following schemes under Umbrella ICDS (Integrated Child Development Services) Scheme to prevent rising incidence of malnutrition among women:
 - Anganwadi Services: A package of Six (06) Services is provided which *inter alia* includes Supplementary Nutrition, Immunization and Nutrition & Health Education.
 - Scheme for Adolescent Girls (SAG): Under this Scheme, supplementary nutrition is provided to adolescent girls to improve their nutritional status.
 - Pradhan Mantri Matru Vandana Yojana: Under this scheme, to compensate the wage loss and for better nutritional status of women, monetary benefit of Rs. 5000/- is provided to the pregnant women and lactating mothers.
 - POSHAN Abhiyaan: The issue of malnourishment and anaemia among women is addressed through convergent approach of various departments like Department of Health & Family Welfare, Public Health Engineering (PHE), Rural Development, Consumer Affairs & Public Distribution, Urban Development, Tribal Affairs, Department of Information, etc.

(b) & (c): The implementation of schemes is monitored through a three-tier system as under:

- State Level, headed by State Mission Director, ICDS, who conducts regular monthly meetings with Officers/Officials of subordinate Offices. Besides, field visits are conducted by the State Mission Director to assess and monitor the progress under various ongoing schemes implemented by the department.
- District Level, headed by District Programme Officer (DPO), who reviews the progress and monitors various ongoing schemes at the district level.
- Block/Project Level, headed by Child Development Project Officer (CDPO), who is assisted by a team of Supervisors. The supervisors are accountable for progress of different schemes. The target/achievements of different schemes are reflected in Monthly Progress Reports (MPRs) formulated by Supervisors. Besides, the Supervisors work in collaboration with different line departments like Health, Panchayat Raj, Education, etc., for smooth implementation of schemes.
